

(ख) अभी ऐसा कोई प्रस्ताव नहीं है ।

(ड) जी, हाँ ।

() ४६ ।

साहित्य अकादमी के प्रकाशन

२२०४. श्रीमती मिनीमाता : क्या वैज्ञानिक अनुसंधान और सांस्कृतिक कार्य मंत्री वह बताने की कृपा करेंगे कि :

(क) पिछले वर्ष साहित्य अकादमी ने कितनी पुस्तकें प्रकाशित कीं ;

(ख) उन में ऐसी कितनी पुस्तकें हैं जिन के लेखक या सम्पादक साहित्य अकादमी के सदस्य या सलाहकार हैं ;

(ग) कितनी पुस्तकों के अनुवादक साहित्य अकादमी के सदस्य थे ;

(घ) साहित्य अकादमी अनुवादकों का चुनाव किन आधारों और प्रतिमानों के अनुसार करती है ;

(ङ) क्या साहित्य अकादमी योग्य अनुवादकों की कोई सूची रखती है ; और

(च) इस सूची के कितने अनुवादकों को अब तक कार्य दिया गया है ?

वैज्ञानिक अनुसंधान और सांस्कृतिक कार्य मंत्री (श्री हुमायून् कबिर) : (क) कलेंडर वर्ष १९५९—३४ किताबें ।

कलेंडर वर्ष १९६०—३६ किताबें ।

(ख) ८ ।

(ग) ७

(घ) संबंधित भाषा के सलाहकार बोर्ड की सिफारिशों से अनुवादकों का चुनाव किया जाता है । पुस्तक के छापने के पहले संबंधित सलाहकार बोर्ड के एक या एक से ज्यादा सदस्य अनुवाद की जांच करते हैं और फिर वह बोर्ड को अन्तिम मंजूरी के लिये भेजा जाता है ।

जापान में अफ्रीकी-एशियाई लेखक सम्मेलन

२२०५. श्रीमती मिनीमाता : क्या वैज्ञानिक अनुसंधान और सांस्कृतिक कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस मास के अन्त में जापान में होने वाले अफ्रीकी एशियाई लेखक सम्मेलन में भाग लेने के लिये साहित्य अकादमी की ओर से एक प्रतिनिधिमंडल भेजने के लिये निमंत्रण मिला है ; और

(ख) क्या भारत सरकार इस सम्मेलन में कोई दर्शक अथवा पर्यवेक्षक भेज रही है ?

वैज्ञानिक अनुसंधान और सांस्कृतिक कार्य मंत्री (श्री हुमायून् कबिर) : (क) जी, नहीं ।

(ख) सवाल पैदा नहीं होता ।

देहली प्रशासन में हिन्दी

२२०६. श्रीमती मिनीमाता : क्या गृह-कार्य मंत्री वह बताने की कृपा करेंगे कि क्या यह सच है कि दिल्ली प्रशासन अपने कार्य में हिन्दी के समुचित प्रयोग के लिये एक विशेष अधिकारी नियुक्त करने जा रहा है ?

बाणिज्य तथा उद्योग मंत्री (श्री लाल बहादूर शास्त्री) : (दिल्ली प्रशासन ने कुछ प्रस्ताव भेजे हैं, जो अभी विचाराधीन हैं ।

12.03 hrs.

STATEMENT RE: ALLOTMENT OF LAND ACQUIRED BY GOVERNMENT IN DELHI

Mr. Speaker: Shri Badakumar Pratap Ganga Deb Bamra to call attention of the Minister of Home Affairs to the allotment of the land acquired by Government in Delhi. He is absent.

The Minister in the Ministry of Home Affairs (Shri Datar): Sir, I beg to lay the Statement on the Table of the House. [See Appendix III, annexure No. 102].

**PAPERS LAID ON THE TABLE
NOTIFICATIONS ISSUED UNDER ALL INDIA
SERVICES ACT**

The Minister of State in the Ministry of Home Affairs (Shri Datar): I beg to lay on the Table a copy of the following Rules under sub-section (2) of Section 3 of the All India Services Act, 1951:—

- (i) The I.P.S. (Cadre) Amendment Rules, 1961 published in Notification No. G.S.R. 245 dated the 4th March, 1961.
- (ii) The All India Services (Death-cum-Retirement Benefits) Second Amendment Rules, 1961 published in Notification No. G.S.R. 247 dated the 4th March, 1961. [Placed in Library. See No. LT-2727/61.]

**ESTIMATES COMMITTEE
HUNDRED AND TENTH REPORT**

Shri Dasappa (Mangalore): I beg to present the Hundred and tenth Report of the Estimatee Committee on the Posts and Telegraphs Department (Part I)—Posts and Telegraphs Directorate

12.08 hrs.

**DEMANDS FOR GRANTS*—contd.
MINISTRY OF INFORMATION AND BROADCASTING—Contd.**

Mr. Speaker: The House will now proceed with further discussion and voting on the Demands for grants under the control of the Ministry of Information and Broadcasting. The time allotted is five hours. Three hours had been taken. How much would the hon. Minister need?

The Minister of Information and Broadcasting (Dr. Keskar): About one hour.

Mr. Speaker: So, only one hour is left. If hon. Members want to make any contribution, let them confine themselves to ten minutes. I find a number of hon. Members want

to speak.

Shri Braj Raj Singh (Ferozabad): May I make a suggestion? We were expecting a statement to be made by the hon. Prime Minister; he was away attending the Commonwealth Conference for some days.

Mr. Speaker: He will make a statement tomorrow.

Shri Raghunath Singh (Varanasi): I had tabled a calling attention notice for the same thing.

Shrimati Ila Palchoudhuri (Nabad-wip): So have I.

Mr. Speaker: She does not want to continue her speech now?

Shrimati Ila Palchoudhuri: I want to continue. I am thankful to you, Sir, that you have also thought it necessary that a who's who of the people who participated in the freedom movement should be compiled. I am very grateful for your support to that and I hope that it will be done. A list of the people who went to the Andamans should also be made. As I was saying, yesterday he cellular-jail is being demolished and there is only one blackboard with a few names. It is not even complete; it does not give all the names of the fighters who participated in the freedom movement. When I saw the Commissioner in the Andamans he also said that he would be glad to have a complete list so that he could put it up there for all the future generations to see who the people were who participated in the freedom movement and suffered in jail in the Andamans, for the cause of India's freedom. I would also like to bring certain matters about the films to the notice of the House. Much has been said and there has been a lot of criticism about the film censor board and it was made to appear as if they were doing nothing and that they did not censor all the bad films. But the actual difficulty lies not with the film censor board not doing their work but it is the Cinematograph Act that really binds them. They cannot censor things which do not fall within the purview

*Moved with the recommendation of the President.